

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2019 AT 10.30 AM**

TRANSFER PETITION NO.	TP NO. 28/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 205/2019 in CP NO. 53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd
NAME OF THE PETITIONER(S)	SY Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband Services & (03) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR VILLADATH <i>ajw</i> SHEILA VILLADATH	Advocates	mail@harishkumar.com 98480 19373	<i>V. Sheila</i>

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>B.V. PAPA RAO</i> <i>for V.S. RAJU</i>	<i>Advocates</i>	<i>9848658189</i>	<i>[Signature]</i>

**ORDER**

Counsels representing both sides are present. At their request, time is enlarged for making submissions. Put up the matter on 23.12.2019.

*[Signature]*

**MEMBER TECHNICAL**

*[Signature]*

**MEMBER JUDICIAL**

AS